CORRIGENDUM TO PUBLIC ANNOUNCEMENT DATED FEBRUARY 2, 2015, DETAILED PUBLIC STATEMENT DATED SEPTEMBER 4, 2015 AND THE DRAFT LETTER OF OFFER DATED SEPTEMBER 11, 2015 FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

ADC INDIA COMMUNICATIONS LIMITED

Registered Office: No. 485/8A&8B, 14th Cross, 4th Phase, P. B. No. 5812, Peenya Industrial Area, Bangalore, Karnataka - 560058, India. Tel.: +91 80 28366291; Fax: +91 80 28362214

OPEN OFFER ("OFFER") FOR ACQUISITION OF UP TO 11,96,000 (ELEVEN LAKHS NINETY SIX THOUSAND) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF INR 10 (INDIAN RUPEES TEN) EACH ("EQUITY SHARES"), REPRESENTING 26% (TWENTY SIX PERCENT) OF THE FULLY DILUTED VOTING EQUITY SHARE CAPITAL OF ADC INDIA COMMUNICATIONS LIMITED ("TARGET COMPANY"), AS OF THE 10TH WORKING DAY FROM DATE OF CLOSURE OF THE TENDERING PERIOD, BY COMMSCOPE TECHNOLOGIES LLC (FORMERLY KNOWN AS ANDREW LLC) ("ACQUIRER") ALONG WITH COMMSCOPE, INC. ("PAC"), IN ITS CAPACITY AS THE PERSON ACTING IN CONCERT WITH THE ACQUIRER. SAVE AND EXCEPT FOR THE PAC, NO OTHER PERSON IS ACTING IN CONCERT WITH THE ACQUIRER FOR THE PURPOSE OF THIS OFFER.

This corrigendum ("**Revised Schedule Corrigendum**") is being issued by ICICI Securities Limited, for and on behalf of the Acquirer together with PAC in respect of the Offer to the public shareholders of the Target Company ("**Eligible Shareholders**") pursuant to revisions/ amendments in the schedule of major activities relating to the Offer made in the Draft Letter of Offer (as defined below), pursuant to SEBI letter dated May 27, 2016 conveying comments on the Offer.

This Revised Schedule Corrigendum should be read in continuation of, and in conjunction with the Public Announcement dated February 2, 2015 ("**PA**"), Detailed Public Statement dated September 4, 2015 ("**DPS**") and the Draft Letter of Offer dated September 11, 2015 ("**Draft Letter of Offer**").

Capitalized terms used but not defined herein shall have the same meaning ascribed to such terms in the DPS and the Draft Letter of Offer. This Revised Schedule Corrigendum is being issued in all the newspapers in which the DPS was published.

The Eligible Shareholders of the Target Company are requested to kindly note the following revisions/amendments in the schedule of major activities relating to the Offer:

SCHEDULE OF MAJOR ACTIVITIES RELATING TO THE OFFER

Nature of the Activity	Original Schedule	Revised Schedule
Issue of PA	Monday, February 02, 2015	Monday, February 02, 2015
Publication of the DPS in newspapers	Friday, September 04, 2015	Friday, September 04, 2015
Filing of Draft Letter of Offer with SEBI	Friday, September 11, 2015	Friday, September 11, 2015
Last date for public announcement of a competing offer*	Tuesday, September 29, 2015	Tuesday, September 29, 2015
Last date for receipt of comments from SEBI on the Draft Letter of Offer (in the event SEBI has not sought clarification or additional information from the Manager)	Wednesday, October 07, 2015	Friday, May 27, 2016***
Identified Date**	Friday, October 09, 2015	Tuesday, May 31, 2016
Last date for dispatch of the Letter of Offer to the Eligible Shareholders	Friday, October 16, 2015	Tuesday, June 07, 2016
Last date for upward revision of the Offer Price and/or the Offer Size	Tuesday, October 20, 2015	Thursday, June 09, 2016
Last date by which a committee of independent directors of the Target Company is required to give its recommendation to the Eligible Shareholders of the Target Company for this Offer	Wednesday, October 21, 2015	Friday, June 10, 2016
Publication of advertisement containing announcement of the schedule of activities of this Offer, status of statutory and other approvals, if any, and procedure for tendering acceptances, in the newspapers where the DPS was published and notification to SEBI, BSE and the Target Company at its registered office	Thursday, October 22, 2015	Monday, June 13, 2016
Commencement of tendering period	Monday, October 26, 2015	Tuesday, June 14, 2016
Closure of tendering period	Friday, November 06, 2015	Monday, June 27, 2016
Last date for payment to Eligible Shareholders	Tuesday, November 24, 2015	Tuesday, July 12, 2016
Last date for issue of post-offer advertisement	Wednesday, December 02, 2015	Tuesday, July 19, 2016
Last date for filing of final report with SEBI	Wednesday, December 02, 2015	Tuesday, July 19, 2016

**There is no competing offer.*

***Date falling on the 10th (tenth) Working Day prior to the commencement of the Tendering Period, for the purposes of determining the Eligible Shareholders to whom the Letter of Offer shall be sent. It is clarified that all owners (registered or unregistered) of Equity Shares (except the Acquirer, the PAC, the parties to the Transaction Document, the Manager to the Offer and persons deemed to be acting in concert with each of them) are eligible to participate in this Offer at any time prior to the closure of the Tendering Period.*

****Actual date of receipt of SEBI Approval*

Other Information

1. All other terms and conditions of the Offer as set out in the PA, the DPS and the Draft Letter of Offer remain unchanged.
2. The Acquirer, the Acquirer's directors and the PAC accept full responsibility for the information contained in the Revised Schedule Corrigendum and for the fulfillment of obligations under the SEBI (SAST) Regulations in respect of this Offer.
3. This Revised Schedule Corrigendum is also expected to be available on the SEBI's website (www.sebi.gov.in).

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC BY THE MANAGER TO THE OFFER

ICICI Securities

ICICI SECURITIES LIMITED

ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai - 400 020, India

Tel: (+91 22) 2288 2460/70

Fax: (+91 22) 2282 6580

Email: project.river@icicisecurities.com

Website: www.icicisecurities.com

Contact Person: Ms. Payal Kulkarni/Mr. Vishal Kanjani

SEBI Registration Number: INM000011179

Date : May 31, 2016

Place : Mumbai